ESTABLISHMENT OF TEXTILE PARKS/HANDLOOM BOARD

2083. SHRI NAMA NAGESWARA RAO:
SHRI Y.S. AVINASH REDDY:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state:

(a) whether the Government is considering to establish a State Textile Park at Warangal City in the State of Telangana, if so, the measures/steps taken/ being taken by the Government for the same; and

(b) whether it is a fact that Handloom Weavers Association has requested the Government to recognize them as MSMEs and arrange to provide them special marketing assistance as they have lost their livelihood due to spread of Corona virus pandemic and if so, the details thereof along with the details of their other demands and the response of the Government thereto?

उत्तर
ANSWER
वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): No proposal is pending for setting up of Textile Park in Warangal city in the State of Telangana in the Ministry of Textiles, Government of India. However, the Government is implementing Scheme for Integrated Textile Park (SITP) which is demand driven and it provides support for creation of world-class infrastructure facilities for setting up of textile units, with a Government of India grant upto 40% of the project cost and Government of India grant upto 90% of the project cost for first two projects (each) in the States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Tripura, Sikkim, Himachal Pradesh, Uttarakhand and Union Territory of Jammu & Kashmir and Union Territory of Ladakh; with ceiling limit of Rs. 40.00 crores for each textile park. The Special Purpose Vehicle (SPV) formed by the representatives of local industry, Financial Institutions, State Industrial and Infrastructural Corporations and other agencies of State and Central Governments registered as a Corporate Body under Companies Act would submit their proposal directly to the Ministry for consideration. SITP is thus a demand driven scheme. Till date, following 2 textile parks have been sanctioned under SITP in State of Telangana as per the details given in the table below:

<table>
<thead>
<tr>
<th>S no.</th>
<th>Name of the park</th>
<th>District</th>
<th>GOI share (In crores)</th>
<th>Total govt grant released (In crores)</th>
<th>Status</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Pochampally Handloom Park Limited, Telangana</td>
<td>Yadadri Bhuvanagiri</td>
<td>13.60</td>
<td>13.60</td>
<td>Completed</td>
</tr>
<tr>
<td>2</td>
<td>White Gold Textile Park, Telangana</td>
<td>Rangareddy</td>
<td>38.40</td>
<td>11.52</td>
<td>Under construction</td>
</tr>
</tbody>
</table>

(b): The eligible Handloom entities can register themselves as MSMEs, following norms and guidelines for the same. Marketing assistance is provided to State Handloom organisations for organising marketing events and expos based on proposals submitted by them and forwarded by the concerned State Governments.

****